

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 209
80/441/ND/2021**

IN THE MATTER OF:

M/s. USG Boral Buildings Products (India) Pvt. Ltd.

...APPLICANT

Vs.

ROC

...RESPONDENT

Section

Under Section 441

**Order delivered on 11.06.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI, NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)

For the Applicant

:Mr. Alok Kuchhal, Advocate.

For the ROC

:

ORDER

Heard the submissions made by the Ld. Counsel for the applicant. Let notice be once again served on ROC for filing their reply. The Court Officer also may send e-notice to the ROC and post this matter to **19th July, 2021.**

**SD
(Narender Kumar Bhola)
Member (T)**

**SD
(P.S.N. Prasad)
Member (J)**